

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE, COOPERATION & FARMERS WELFARE

**LOK SABHA**  
**STARRED QUESTION NO. 282**  
TO BE ANSWERED ON THE 7<sup>TH</sup> AUGUST, 2018

**e-NAM PLATFORM**

\*282. DR. RATNA DE (NAG):  
SHRI DUSHYANT CHAUTALA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण  
½ãâ`ããè  
be pleased to state:

- (a) whether there are 73 lakh farmers who have been registered on the electronic National Agriculture Market (e-NAM) platform from 14 States;
- (b) if so, the details thereof, Statewise;
- (c) whether the Government has any proposal for compulsory registration of all the farmers on e-NAM platform to sell their produce without any middleman and to increase the number of regulated mandis under e-NAM platform in various States of the country including West Bengal;
- (d) if so, the details thereof and the approximate number of farmers expected to be benefited by expansion of the programme and if not, the reasons therefor; and
- (e) the details of the steps taken/ proposed to be taken by the Government in this regard?

**ANSWER**

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण ½ãâ`ããè

(SHRI RADHA MOHAN SINGH)

(a) to (e): A statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 282 DUE FOR REPLY ON 7<sup>TH</sup> AUGUST, 2018.**

(a) & (b): Since the launch of e-NAM on 14<sup>th</sup> April 2016 and till 31<sup>st</sup> July, 2018, a total of 1,11,80,475 farmers spread over 16 States and 02 Union Territories have been registered on e-NAM platform. The state-wise details of registration is annexed.

(c) to (e): It is only the farmers wishing to join e-NAM platform, who need to register themselves on e-NAM portal and can sell their produce on e-NAM platform in any e-NAM mandi of their choice. e-NAM platform promotes better marketing opportunities for the farmers to sell their produce through online, competitive and transparent price discovery system and online payment facility. It also promotes prices commensurate with quality of produce. All these contribute towards better marketing efficiency and also better prices to farmers.

A total of 585 mandis have been integrated till 31<sup>st</sup> March, 2018 on e-NAM platform, which include 17 mandis, of West Bengal State. Mandis are on-boarded to the e-NAM platform based on proposals received from respective states, with an appropriate Detailed Project Report (DPR). The three essential reforms the states must carry out for consideration are: (i) e-trading, (ii) single point levy of market fee (iii) unified single trading license for the state. Government of India provides certain assistance to the states, such as free access to e-NAM platform, financial assistance for computer hardware, internet facility and assaying equipment, mandi analyst for each e-NAM mandi for a year and training to stakeholders in mandis being integrated.

To increase the number of regulated mandis under e-NAM platform in various states of the country, Government has further approved the integration of another 415 wholesale regulated markets (APMCs/Mandis) with e-NAM platform by 2019-20.

However, the number of farmers who will benefit from expansion of e-NAM can be estimated only when the States/UTs submit their proposal indicating the markets.

## State wise details of Farmers Registered on e-NAM platform (as on 31st July 2018)

Sl. No	State/Union Territory	Number of Farmers registered
1	ANDHRA PRADESH	7,95,274
2	CHANDIGARH	3,035
3	CHHATTISGARH	99,914
4	GUJARAT	6,49,388
5	HARYANA	21,54,649
6	HIMACHAL PRADESH	87,309
7	JHARKHAND	19,773
8	MADHYA PRADESH	15,80,900
9	MAHARASHTRA	4,99,506
10	ODISHA	39,049
11	PUDUCHERRY	1,490
12	PUNJAB	61,366
13	RAJASTHAN	8,02,158
14	TAMILNADU	1,29,470
15	TELANGANA	13,25,242
16	UTTAR PRADESH	29,09,837
17	UTTARAKHAND	18,891
18	WEST BENGAL	3,224
<b>Total</b>		<b>1,11,80,475</b>

\*\*\*\*\*